

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

62

T.C.P No. 107/(MAH)/2009

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017


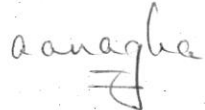
NAME OF THE PARTIES:

Chainsukh Gandhi

V/s.

M/s. Winter Park Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Rahul Sharma	Advocate,	
2.	Anagha Anasingaraju	PCL for Petitioners	

ORDER

TCP 107/397-398/NCLT/MB/MAH/2009

At request of the parties, list this matter on 7.8.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)